





IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 08.06.2022

CORAM:

THE HON'BLE MR.MUNISHWAR NATH BHANDARI, CHIEF JUSTICE AND THE HON'BLE MRS.JUSTICE N.MALA

W.P.No.11733 of 2022

S.Gopikrishnan

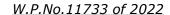
.. Petitioner-in Person

Vs

- The Regional Officer, Central Board of Film Certification, Shastri Bhavan,
 Haddows Road, Chennai – 600 006.
- Tamilnadu Film Director Association, No.168, Antony Salai, Devikarumariamman Nagar, Valasaravakkam, Chennai – 600 026.
- South Indian Artists Association, No.16, Habibullah Road, T.Nagar, Chennai – 600 017.
- 4.The Commissioner, Commissioner of Police, Vepery, Chennai – 600 007.

.. Respondents

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WEB Corayer: Petition filed under Article 226 of the Constitution of India praying for a writ of mandamus directing the first respondent to issue necessary order for forthcoming films to telecast Statutory warning with words "knives and sickles used in this movie are made up of paper and the colour water is used as blood" warning violent scenes in the movies are screened.

For the Petitioner : Mr.S.Gopi Krishnan

Petitioner-in-person

For the Respondents : Mr.R.Rajesh Vivekananthan

Assistant Solicitor-General

for respondent No.1

: Mr.P.Muthukumar

State Government Pleader

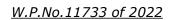
assisted by Mrs.R.Anitha

Spl. Government Pleader for respondent No.4

ORDER

(Order of the Court was made by the Hon'ble Chief Justice)

Learned counsel for the petitioner prays for withdrawal of the writ petition.







In view of the above, this writ petition is dismissed as WEB COPY withdrawn. There will be no order as to costs.

(M.N.B., CJ.) (N.M., J.) 08.06.2022

Index: Yes/No

sasi

To:

- The Regional Officer, Central Board of Film Certification, Shastri Bhavan,
 Haddows Road, Chennai – 600 006.
- 2.The Commissioner, Commissioner of Police, Vepery, Chennai – 600 007.





W.P.No.11733 of 2022

THE HON'BLE CHIEF JUSTICE AND N.MALA,J.

(sasi)

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